

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 4

**C.P. (IB)/2054(MB)2019**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **05.06.2024**

NAME OF THE PARTIES : **Sujata Shekhar Shah And Ors**

**VS**

**Mirador Construction Private Limited**

**For FC** : Adv. Rohan Agarwal a/w Umang Thakar i/b Desai and Diwanji

**For CD** : Adv. Mahlaqa Ladiwala

**Section 7 of IBC**

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**ORDER**

Counsel for the FC submits that the IA filed on 24.04.2024, *vide* Diary No. 270913808050032029 as mentioned in the previous order is yet to be listed as it is in defect as notified by the Registry today at 10.30 AM. **List the main CP and the IA on 28.06.2024 and for reply, if any, by the CD.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

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